

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.60/2013

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company	Parmeshwar Das Agarwal & Ors.-Versus-Singhal Enterprises Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.M. Gupta, FCS
2. Miss Urmila Chakravarty
Admitted

Respondents
2 to 4

Sd/-
7/2/18

1. Mr. Rakesh Kumar Banerji Sr. Adv
2. Mr. D. N. Sharma
3. Aniket Agarwal
4. Suram Sinha

Adv

Jr

Petitioner

Sd/-
7/2

ORDER

Ld. Counsel for the petitioners and the Ld. Pr. CS for the respondents submit that the mediation process is already concluded and certain post-mediation process is to be completed. Parties need further time to give effect to the post-settlement terms. Accordingly adjourned to **17/04/2018**.

Sd

(Jinan K.R.)
Member (J)